

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

The All Principal District & Sessions Judge,
U.T. J&K and U.T. Ladak

NO:- 20763-86/STS Dated:- 15.11.2019

Subject :- Lok Sabha Diary No. 879 for reply on 20.11.2019 regarding "High Pendency of Court Cases".

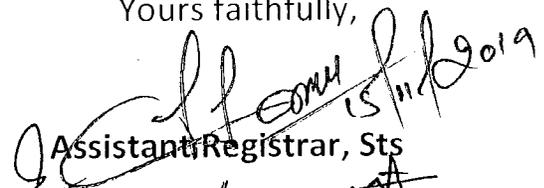
Sir,

As desired, you are requested to furnish the pending case for more than 10 years and the number of cases of Serious nature out of them in your and courts subordinate to you court (Consolidated) as on ending October, 2019 as per the following format :-

S.No	Cases pending more than 10 years as on 31.10.2019	Number of cases of Serious nature out of them as on 31.10.2019

In this connection, you are requested to send the requisite information to this registry by or before **18.11.2019** through email on Statistical web site highcourtstsgmail.com/fax No. 0191 - 2539896 enabling us to communicate the same to the concerned authority.

Yours faithfully,


Assistant Registrar, Sts

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Copy to the Incharge NIC, High Court of J&K, Jammu for uploading on the High Court web site.


Assistant Registrar, Sts